

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 157 OF 2017

Dated: 7th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

NTPC Ltd.		Appellant(s)
	Versus		
Uttar Pradesh Power Corporation Ltd. & Anr.		Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma
h/f Mr. Pradeep Misra for R-1

Ms. Anna Malhotri for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **13.11.2018**.

**(Justice N. K. Patil)
Judicial Member**

ts/tpd

**(I.J. Kapoor)
Technical Member**